

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO.4425
TO BE ANSWERED ON 28.03.2023

UNIQUE DISABILITY ID CARD

4425. SHRI GYANESHWAR PATIL:
SHRI NAYAB SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the salient features of 'Unique Disability ID Card' launched by the Government for the welfare of the persons with disabilities;
- (b) the total number of such cards issued by the Government under the scheme and the time-limit fixed to achieve the target to provide these cards to all such persons, State-wise; and
- (c) whether the Government is running any awareness/special campaign to make such welfare schemes accessible for the disabled persons and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)

- (a) The Department is implementing UDID project with a view to create national database of Persons with Disabilities. The project envisages as under:
- i. Issuance of QR coded plastic Unique Disability ID (UDID) cards to PwDs based on the assessment of notified medical authority of respective State/UT Govt. through online portal (www.swavlambancard.gov.in).
 - ii. Encourage transparency, efficiency and ease of delivering the government benefits to the person with disabilities and ensuring uniformity.
- (b) The UDID project was rolled out in the year 2016 since then more than 91 lac UDID cards have been issued to PwDs across 36 States and UTs. However, no such time limit has been fixed. Several steps including orientation of all stakeholders, have been taken by the Department to provide UDID cards to PwDs at the earliest. A list containing State wise issuance of Unique Disability ID card as on 23.03.2023 is enclosed at **Annexure-I**.
- (c) An online portal (www.swavlambancard.gov.in) has been instituted through which any citizen of the country with full or partial disability can apply for UDID card. The PwDs can apply from nearest Common Services Centre (CSC) for UDID card. The status of application can also be tracked through the said portal. One-time Grant has also been provided to various districts for awareness generation and publicity of UDID.

Annexure referred in reply to part (b) of Lok Sabha Unstarred Question No. 4425 to be answered on 28.03.2023 raised by SHRI GYANESWAR PATIL and SHRI NAYAB SINGH regarding “UNIQUE DISABILITY ID CARD”

Status of UDID Project as on 22.03.2023		
S.No.	States/UTs	No. of e- UDID Cards generated
1.	ANDAMAN AND NICOBAR ISLANDS	5,377
2.	ANDHRA PRADESH	11,19,770
3.	ARUNACHAL PRADESH	3,003
4.	ASSAM	1,75,804
5.	BIHAR	4,03,111
6.	CHANDIGARH	7,896
7.	CHHATTISGARH	2,27,758
8.	DADRA NAGAR HAVELI AND DAMAN AND DIU	3,233
9.	DELHI	43,049
10.	GOA	7,625
11.	GUJARAT	3,49,446
12.	HARYANA	1,27,884
13.	HIMACHAL PRADESH	79,219
14.	JAMMU AND KASHMIR	1,32,335
15.	JHARKHAND	1,46,313
16.	KARNATAKA	6,48,273
17.	KERALA	2,48,161
18.	LADAKH	3,366
19.	LAKSHADWEEP	913
20.	MADHYA PRADESH	7,77,535
21.	MAHARASHTRA	8,98,168
22.	MANIPUR	9,283
23.	MEGHALAYA	28,500
24.	MIZORAM	4,114
25.	NAGALAND	2,190
26.	ODISHA	5,87,763
27.	PUDUCHERRY	19,520
28.	PUNJAB	3,07,219
29.	RAJASTHAN	4,82,287
30.	SIKKIM	4,207
31.	TAMIL NADU	6,42,717
32.	TELANGANA	4,76,164
33.	TRIPURA	33,017
34.	UTTAR PRADESH	10,37,165
35.	UTTARAKHAND	80,811
36.	WEST BENGAL	9
	Total	91,23,205